

laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 134.]

(c) No, Sir.

Ford Foundation

3343. { Shri Vajpayee:
Shri U. L. Patil:

Will the Minister of Finance be pleased to state:

(a) the total amount of grants given to the various Indian private Institutions by Ford Foundation; and

(b) the details of such grants.

The Minister of Finance (Shri Morarji Desai): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 135.]

Delhi Local Bodies

3344. { Shri Vajpayee:
Shri U. L. Patil:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have granted loans totalling over Rs. 110 lakhs to various local bodies in Delhi; and

(b) if so, the details of such loans?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Loans to the extent of Rs. 112.35 lakhs were granted to the various local bodies in Delhi during 1957-58.

(b)

Amount
(in lakhs)

1. DELHI MUNICIPAL COMMITTEE

Street lighting	7.60
Renewal of water mains and drainage works	19.00
Laying of water mains in the Najafgarh Road area	13.00
Repairs of roads—new roads	12.00
TOTAL	51.60

2. NEW DELHI MUNICIPAL COMMITTEE

Amount
(in lakhs)

Electrification of newly built Government colonies	25.00
Laying of water-mains in newly built colonies	4.00
TOTAL	29.00

3. NOTIFIED AREA COMMITTEE, CIVIL STATION DELHI.

Street lighting 0.50

4. WEST DELHI MUNICIPAL COMMITTEE

Street lighting	0.50
Purchase of 3 refuse trucks	0.75
Improvement to wells in semi-rural areas	0.50
Laying of water mains in Najafgarh Road	26.00
TOTAL	27.75

5. SHADARA MUNICIPAL COMMITTEE

Water Supply Scheme 2.50
Construction of new roads 1.00

TOTAL 3.50

GRAND TOTAL 112.35

Police Firings

3345. Shri Yajnik: Will the Minister of Home Affairs be pleased to state:

(a) the number of police firings that have taken place in the centrally administered areas during the last 5 years;

(b) the total number of persons killed and wounded by police firing in different areas during the last 5 years;

(c) when the new directives about police firing were issued to the State Governments and the details thereof; and

(d) the effect produced by the new rules about police firing on the casualties of persons killed or wounded thereafter?